

## Declaration of Assets and Liabilities

Year 2021

I, **SUMAN KUMAR** son/daughter/wife of **Late Somesh Kumar Mandal** aged **40 Years**

(approx), belonging to **Bihar Govt.** service and presently working as **Library Attendant**, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents\* :

**A Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Kalyani Kumari)	Dependant-1 (Ankush Kumar)	Dependant-2 (Aryan Triahan)	Dependant-3
(i)	Cash	Rs. 5,000/-	Rs. 5,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,40,000/- in SB A/c SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 8,000/- in SB A/c BOI, Awas Board Branch, Patna	x	x	x
(iii)	Bonds, Debentures and shares in Companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs. 10,25,000/- Premium Rs. 6,000/- P.A.	LIC of Rs. 10,25,000/- Premium Rs. 6,000/- P.A.	x	x	x
(v)	Motor Vehicles (details of make, etc.)	Honda Motor Cycle Reg. No.-BR01BM-0935	x	x	x	x
(vi)	Jewellery (give details of weight and value)	20 gm. gold jewellery (approx) Rs. 94,000/- (approx)	100 gm. gold jewellery (approx) Rs. 4,70,000/- (approx) 500 gm. silver Rs. 35,000/- (approx)	x	x	x
(vii)	Other assets, such as values of claims / interests	Rs. 3025/- per month Rental Income (Agreement till 2027)	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

S.K. (A11)

11/2/21

12-2-21

2003  
15/02/21

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Bhuria, Sanhola, Bhagalpur Plot No.-41, Khata No.-275, Area-1 acre 91.25 decimal	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(i) Residential house at Bhuria, Sanhola, Bhagalpur Plot No.-304, Khata No.-235, Area-3 decimal (ii) Khata no.-270, Plot No.-294, Area-3 decimal	x	x	x	x
(v)	Other (such as interest in property)	Undefined share in HUF	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on (08.02.2021)
(a)	(i) Loans from Banks	Rs. 2,00,000/- from SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 1,87,000/- (Approx)
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A PAN-BKIPK1780J	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [ Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

**C Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA-1343

Gender :-

M (M/F)

Date of Birth :-

2 2 0 5 1 9 8 0 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

LIBRARY

(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

BHAGALPUR

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: Suman Kumar

Name of Employee: **Suman Kumar**

Designation: Library Attendant

Department: Bihar Legislative Assembly

Place: Patna

Date: 04/02/2021

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.